SHRI A. N. VIDYALANKAR: I want an assurance from the Government that the custees would not be forcibly on the street until some rehabilitation arrangements are made for them.

SHRI R. K. KHADILKAR: It is expected of the administration to take that precaution.

Enquiry into Alleged Irregularities in Sale of fertilisers in Andura Prodesh

*76. SHRI JYOTIRMOY BOSU: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether the investigations conducted into the alleged irregularity in the sale of fertilisers in Andhra Pradesh, by the CBI, have been completed, and
 - (b) it so, the findings thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI ANNASAHIB P. SHINDE):

(a) The investigation is still in progress.

(b) These can be known only after the investigation is completed.

SHRI JYOTIRMOY BOSU: The fertiliser scandal has assumed serious proportion. The present Revenue Minister of Andhra Pradesh, who was Agriculture Minister then, created dummy firms of his own in Rajahmundry and other places for distribution of fertilisers and fictitious bills of transportation for fertilisers shown as unloaded in Madras were made,.. (Interruptions.)

SHRI K. NARAYANA RAO: On a point of order.

MR. SPEAKER: NO.

SHRI JYOTIRMOY BOSU: How much money was shown to have been paid as transportation charges for these fertilisers?

SHRI ANNASAHIB P. SHINDE: The hon. Member has unnecessarily brought in

the name of a Minister when the matter is still under investigation.

SHRI JYOTIRMOY BOSU: I have not mentioned any name.

SHRI ANNASAHIB P. SHINDE: An offence has been registered under section 120(b) read with section 5(2) and 5 (1)(d) of the Prevention of Corruption Act and about 7600 files had been seized by the CBI and more than 3,000 transport lorries are involved. They have informed us that it is an enormous task which will take about six months to complete the verification.

SHRI JYOTIRMOY BOSU: He has not replied how much has been shown as transport charges. Anyway, my second question is has the said Minister been brought under the purview of the enquiry? If not, the reason therefor? Will the Government also consider the appointment of a judicial enquiry commission to go into the matter fully and justly?

SHRI ANNASAHIB P. SHINDE: May I say, "No." Because, when there is a CBI investigation, what is the sense of asking for another enquiry to which it has to be again referred to?

SHRI JYOTIRMOY BOSU: I asked, has the Minister been brought under the purview of this enquiry. He does not reply I seek protection. He should reply.

MR SPFAKER. He has replied.

SHRI JYOTIRMOY BOSU. He has not Sir. Let him say what is the position.

MR. SPEAKER: He said that everything is under investigation.

SHRI JYOTIRMOY BOSU: I elearly asked a very categorical, specific question, whether the said Minister has been born under the purview of the enquiry or not, and if not, the reasons therefor.

SHRI ANNASAHIB P. SHINDE: The CBI enquiry is all-pervading. Whatever is involved, in the transport of fertilisers and whoever is involved, it will be enquired into.